

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI SPECIAL BENCH  
(Virtual Hearing)**

**PRESENT: Dr. VENKATA RAMAKRISHNA BADARINATH NANDULA – MEMBER (J)  
: Ms. ANURADHA SANJAY BHATIA – MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.11.2023 AT 02:30 PM**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(CAA)/6/230/AMR/2023		230	Nithyasai Industries Limited (Transferor Company) & Nithyasai Properties Private Limited (Transferee Company)

**ORDER**

Mr.V.B.S.S.Prasad, Ld. PCS for the Company Petitioner and Mr. Prem Prakash, Assistant Director from the office of the RD (SER), Hyderabad present. According to the response given by the Petitioner, it is stated that the RD needs to file an additional affidavit and on that ground adjournment is sought. In the light of representation, 10 days' time is granted for filing additional affidavit as sought for. If any additional compliances are required, let the Petitioner to comply the same within a week thereafter. Call on 08.12.2023.

**Sd/-  
MEMBER TECHNICAL**

**Sd/-  
MEMBER JUDICIAL**